# 81 Written Answers

82

would be used in the programme. In this programme interviews, of six other persons were recorded for longer duraton but much lesser footage was t However particular care is taken editing while the that programmes statements made by the interviewee are not distorted and the gist of what the in terviewee intended to say is faithfully con veved. Regarding. General Mayadas's views on the; choice of the gun which was the main thrust of the first part of the programme his views were fully telecast.

(b) No, Sir, It is not the general practice followed by Doordarshan.

#### **Production of Vanaspati**

1276. SHRI KAMAL MORARKA: Will Ihe, Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that production of Vanaspati is on a declining trend;

(b) if so, the reasons therefor: and

(c) what corrective action is bei takep in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BALTHA): (a) There was a decline in the production of vanaspati during the months of April May. \_ However, the production has gone up in the month of June as shown below:

. Month, 1988,	<i>Production</i> (in tonnes)
February	81,554
March	80,654
April	73,69
May	75,210
June •	82,005

(b) and (c) One of the main reasons for the decline in production is the shortage of tinplates for packing of vanaspati. As a remedial measure, permission is being regularly grantejd for the use of

non-ISI (thoroughly cleaned second band tin containers for packing, of vana-; The Bureau of Indian Standards (BIS) has also been asked, to ensure expeditions clearance of pending applications for the manufacture of pouches for packing oi vanaspati.

1277. [Tranferred to the 9th August, 1988.]

### Introduction of mid-day programme,

1278. SHRI RAJNI RANJAN SAHU: Wil[ the Minister of INFORMATION AND BROADCASTING be pleased to

(a) whether Government propose to introduce one hour mid-day programme on Doordarshan for housewives and retiied persons; and

.(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) and (b) Yes, Sir. It has beem decided to commence afternoon transmission, from 1345 his. to 1445 hrs. on Mondays to Fridays. The programmes to be included in this transmission will be e mix of entertainment, utility and infeffmative etc.

# Setting up of district Centres to implement scheme for Handicapped

1279. SHRI RAJNI RANJAN SAHU: Wii'l the Minister of WELFARE be pleased ' to state:

(a) whether it is a fact that Government propose to set up district Rehabili-ta^pn Centre to implement scheme to provide comprehensive and coordinated services to Handicapped persons living in rural areas; and

(b) if so how many centres have been set up ,so far State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b) The District Rehabilitation Centre Scheme has been set up pilo basis in 10 States and 10 Districts covering 2 primary Health Centres each. The Centres have been set up at the following places:--

(1) DRC, VIRAR, Thane District (Maharashtra);

(2) DRC, Kharagpur, District Midnapur (West Bengal);

(3) DRC, Chengalpattu, District Chengalpattu (Tamil Nadu);

(4) DRC, Sitapur, District Sitapur (Uttar Pradesh);

(5) DRC, Mysore, District Mysore (Karnataka);

(6) DRC, Bhubaneswar, District Puri (Orissa);

(7) DRC, Bilaspur, District Bila, spur (Madhya Pradesh);

(8) DRC, Vijayawada, District Krishna (j^ndhia Pradesh);

(9) DRC, Kota, District Kota (Rajasthan);

(10) DRC, Bhiwani, District Bhiwani (Haryana).

The Indian Institute of Management, Ahi" lias bee'-n entrusted with the job of evaluation of the project in consultation with the Planning Commission. Only after the evaluation is completed, a decision, will be taken for expansion of the DRC Project on a large scale.

### Law governing adulteration of food stuff

1280. SHRI RAJNI RANJAN SAHU Will the Minister of FOOD AND CIVIL, SUPPLIES be pleased to state:

(a) whether it is a fact that a Group has been constituted by the Delhi Consumer Council to study the laws governing the adulteration of food stuff;

(b) if so, what are the report of that Group;

(c) how many oases of adulteration have been brought into light so far;

to Questions

(d) whether p.uch type of groups have also been formed in other states to vigil over the adulteration of food stuff; and

(e) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE I MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L BA1THA): (a) to (c) In its meeting held on 23-5-1988, the Delhi Consumer Protection Council has formed a Working Group on "Food Adulteration". The Group has not submitted it,; report so far. The report of, this Group will be placed before the Delhi Consumer Protection Council in its next meeting. According to information fur-'nished by Delhi Administration, 1738 samples were lifted in 1987-88, of which. 281 were found adulterated.

(d) and (e) As per information available, the Tamil Nadu Consumer Protec-i tion Council has also' co:v it

Group on 'Prevention of Food Adulteration'. The Sub-Group will submit its report for consideration in the next meeting of the State' Level Consumer Protection Council.

### ल्ली में डावैद्य खनन

1231, औ रजनी रंजन साहू: वया इत्यात और खान मंत्री यह बताने की की ऊपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के आस पास घरावली पहाड़ियों में दिल्ली राज्य खनिज विकास निगम ने जिन इलाकों को खनन के लिये तय किया है उन इलाकों पर निगम के अधिकारियों की सिली भगत से ग्रवंध खनन हो रहा है, जिससे सरकार को लाखों रुपये का नुकसान हो रहा है; ग्रीर

(ख) यदि हां, तो सरकार डारा इसे रोकने के लिये क्या उपाय किये जा रहे हैं ?

इस्पात झौर खान मंत्री (श्री माखन लाल फोतेवार) : (क) झौर (ख) दिल्ली राज्य खनिज विकास निगम के दायरे